

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 43 of 2024(SZ)**

**In the matter of:**

Dr. Balaji Thangavel,  
Chennai

...Applicant

Versus

The District Collector,  
Chengalpattu and others

...Respondent(s)

**REPORT FILED BY 1<sup>ST</sup> RESPONDENT**

**THE DISTRICT COLLECTOR, CHENGALPATTU.**

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**Through**

**Dr. D. Shanmuganathan**

**Standing Counsel for Government of Tamil Nadu**

**National Green Tribunal**

**Southern Zone, Chennai**

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No 43 of 2024 (SZ)

**Dr. Balaji Thangavel,**  
No.3/75, T.S. Balaiyya Garden,  
Nedungundram, Vandalur via,  
Chennai - 600 127.

.....Applicant

-Vs-

1. **The District Collector,**  
Chengalpattu District,  
GST road, Chengalpattu – 603 001.
2. **The District Environmental Engineer,**  
Tamil Nadu Pollution Control Board,  
Maraimalai Adigalar Street,  
Maraimalai Nagar, Chengalpattu – 603 209.
3. **The Municipal Commissioner,**  
Tambaram City Municipal Corporation,  
No.28, Muthuranga Mudali Street,  
Tambaram West,  
Chennai – 600 045.

  
**DISTRICT COLLECTOR (3/6)**  
**CHENGALPATTU**

4. The District Forest Officer,  
Chengalpattu Division,  
No.5/9 Varadharaja Pannai,  
Vandavasi Road, Kanchcepuram – 631 501.

5. The President,  
Nedungundram Village Panchayat,  
Kattangolathur Union,  
Nedungundram  
Chennai – 600 127.

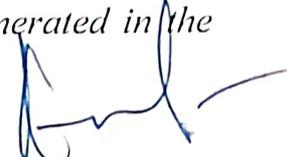
....Respondents

**ACTION TAKEN REPORT FILED BY THE DISTRICT COLLECTOR,**  
**CHENGALPATTU**

I, S.Arunraj, S/o. R.Samuthira Pandiyan, male, aged about 31 years residing at the Collector's bungalow, Chengalpattu, discharging duties as District Collector, Chengalpattu, do hereby solemnly affirm and sincerely state as follows:-

2. It is submitted that one Dr.Balaji Thangavel has filed an application before the Hon'ble National Green Tribunal in Original Application No.43 of 2024 (SZ) with the following prayer to direct the respondent therein:-

- i) *to restrain the general public from dumping unsegregated solid and plastic waste in the subject sites by causing awareness;*
- ii) *to direct the respondent no. 1 to allot proper site for the segregation and disposal of the solid waste that are generated in the limits of respondent no. 3 and 5, etc.*

  
DISTRICT COLLECTOR  
CHENGALPATTU

(4/16)

3. When the above case came up for hearing on 03.03.2025, the Hon'ble Tribunal was pleased to pass the following directions:-

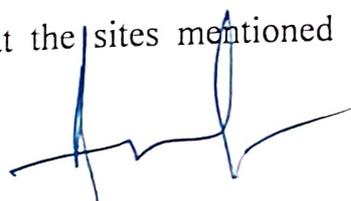
*"1. The report dated 03.03.2025 of the District Collector – Chengalpattu District (Respondent No.1) is filed.*

*2. However, the District Collector should file another report detailing the further actions taken to address the issue involved in this matter.*

*3. Post the matter on 03.06.2025."*

4. It is submitted that, pursuant to the above order of the Hon'ble National Green Tribunal, the Block Development Officer, Kattankulathur; the Tahsildar, Vandalur; the District Environmental Engineer, Chengalpattu; the Revenue Divisional Officer, Tambaram and the District Forest Officer, Chengalpattu were instructed to conduct a joint inspection along the stretch of road from Sathanthapuram to Perungalathur. During the inspection, if unsegregated solid waste was found along the stretch, instructions were given to impose fines on the individuals or officials responsible for dumping the waste and to take necessary steps to prevent further dumping. Furthermore, in accordance with the Solid Waste Management Rules, 2016, the officials were directed to provide photographic evidence taken both before and after the removal of the unsegregated solid waste. They were also instructed to identify a suitable location for the segregation of solid waste.

5. It is respectfully submitted that the aforesaid officers conducted a joint inspection of the concerned localities on 30.05.2025 and submitted a report outlining the facts and observations made during the visit. Based on the findings in the report dated 30.05.2025, it is respectfully submitted that the Nedungundram Village Panchayat is no longer dumping solid waste at the sites mentioned in

  
DISTRICT COLLECTOR (5/6)  
CHENGALPATTU

OA.No.43 of 2024. Except for the designated area currently being used as a transit point for the temporary accumulation of solid waste from various parts of the Panchayat-which is subsequently transferred to larger vehicles for transportation to the authorized solid waste dumping yard at Kolathur Village Panchayat—no other portion of the site is being used for waste-related activities. It is further submitted that the site is no longer being used for indiscriminate dumping of solid waste. A display board has been installed at the location with a warning stating, “Violators will be penalized for dumping any solid waste.” Additionally, a CCTV camera is scheduled to be installed within three days to monitor the area, which is also under regular surveillance by the local body.

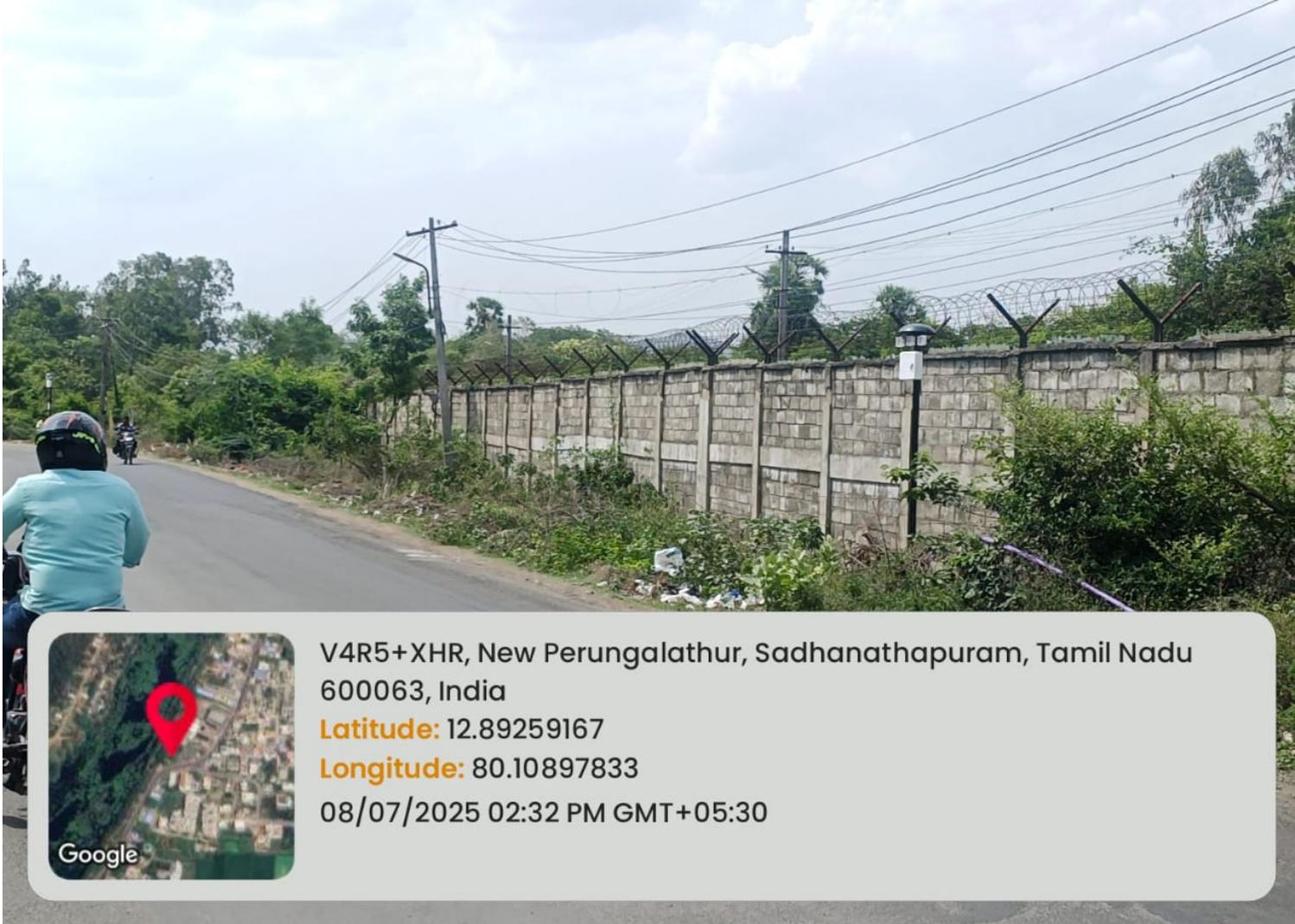
The foregoing facts and documents related to the subject matter are submitted for the kind consideration of the Hon’ble Tribunal and for further orders.

Solemnly affirmed at Chennai  
on this the 02<sup>nd</sup> day of June 2025  
and signed in my presence.

  
**DISTRICT COLLECTOR**  
**CHENGALPATTU**

(6/6)

**DATE : 02.06.2025**



V4R5+XHR, New Perungalathur, Sadhanathapuram, Tamil Nadu  
600063, India

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**Longitude:** 80.10897833

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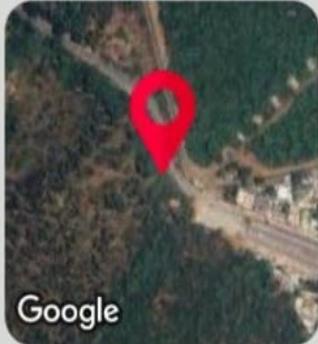
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V4R5+XHR, New Perungalathur, Sadhanathapuram, Tamil Nadu  
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Google

32/39 Gandhi road Kamaraj Nagar new perungalathur, New  
Perungalathur, Chennai, Sadhanathapuram, Tamil Nadu 600063,  
India

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**Longitude:** 80.10500667

08/07/2025 09:55 AM GMT+05:30



V4W5+6W3, Alappakam,  
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Sadhanathapuram, Tamil Nadu 60006...  
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**முக்கிய அறிவிப்பு**  
காவல்துறையின் சிறப்புத்திட்டம் கீழ்க்கண்ட  
CCTV கேமரா திட்டம் காவல்துறையினரின் கீழ்க்  
கண்ட கட்டிட கட்டுமான பணிகளில் பங்களிப்பதில்  
முக்கியமாகும். அதற்கான கட்டிட கட்டுமான  
பணிகளை மேற்கொள்ளும் 1994 - ஆம் ஆண்டில்  
கட்டிடக்கலை மற்றும் கட்டுமான  
பணிகளில் ஈடுபட்டிருக்கிறீர்கள்.



39/2, Kesavaraya Mudali St, J.K Illam,  
Alappakam, New Perungalathur,  
Chennai, Sadhanathapuram, Tamil Na...  
**Latitude:** 12.89298333  
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08/07/2025 02:28 PM GMT+05:30